

(c) The total amount sanctioned under this scheme over and above committed level of expenditure during 1984-85 and 1985-86 was Rs. 46 lakhs and Rs. 41 lakhs respectively.

**Pre-matric Scholarship for SC and ST Students**

562. SHRI GAYA CHAND BHUYAN: Will the Minister, of WELFARE be pleased to state:

(a) the number of SC/ST children Who Were benefited under the centrally sponsored Pie-matric Scholarship Scheme.;

(b) whether any study was made to ascertain the impact of the scheme; and

(c) if so, the details thereof

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GO-MANGO): (a) The scheme of Pre-matric scholarship is intended to provide good quality of education to the children of those engaged in unclean occupations such as tanning, flaying, scavenging and sweepers who have traditional link with the job of scavenging irrespective of their caste, creed and religion. No separate data regarding SC/ST beneficiaries are maintained. However, the numbers of beneficiaries covered under this scheme during the year 1984-85 and 1985-86 were 7, 720 and 9, 286 respectively.

(b) No, Sir.

(c) Question does not arise.

**Targets for Post-matric Scholarship for SC and ST Students**

563. SHRI GAYA CHAND BHUYAN: Will the the Minister of WELFARE be pleased to state:

(a) what is the target for giving award under the Post -matric scholarship for 1986-87;

(b) whether any evaluation has been made in respect of the scheme and

(c) if so, what are the shortcomings found therein and what efforts Government have made to revise the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GO-MANGO): (a) The scheme of Post-matric scholarships for SC and ST students is basically a reimbursement scheme. The State Governments/Union Territory Administrations are required to spend the required amount first and then claim reimbursement from the Government of India over and above the committed level of expenditure reached at the end of each Plan period. No targets have, therefore, been fixed in advance under this scheme during 1986-87.

(b) An evaluation of this scheme was made by the 'National Institute of Educational Planning and Administration ' (NIEPA) in 1984.

(c) There was nothing new in the main findings of the study report like delay in disbursement of scholarship amount, bottlenecks experienced in the implementation of the scheme, etc. The Government have already taken remedial action to improve the working of this scheme by issuing suitable instructions to the State Governments/UT Administrations from time to time. A high Level Official Committee has also been constituted to review the Working of this scheme and suggest revision of rates, income ceiling of parents/guardians, etc.

**National Aluminium Companies Project in Orissa**

564. SHRIMATI RENUKA CHOUDHURY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the estimated cost of the National alu-

minium Company's project in Orissa has gone up many times than the original estimated cost;

(b) if so, what Was the original estimated cost and the revised or anticipated cost;

(c) whether the escalation is due to delay in completion of the various items or due to escalation in the price of machinery and other inputs/infrastructure; and

(d) by when the project is likely to be completed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA): (a) and (b) The original estimated cost of the National Aluminium Company Limited (NALCO) project at 1980 prices Was Rs. 1242-36 crores. The Revised Cost Estimates of the project at 1985 prices is Rs. 2408-14 crores.

(c) The escalation in the project cost is due to the following factors: —

(Rs. in crores)

(d) On present indications the project is practically on schedule and should be completed by September 1987.

Inflation . . . . .	632.76
scope changes (including extra interest burden) . . . . .	198.90
Quantity Variation . . . . .	55.63
Taxes and Duties . . . . .	49.73
F.E. Rate Variation . . . . .	(—)54.12
Financing Charges . . . . .	282.88
	<hr/>
Total Variation	1165.78

### Import of fertilizers

565. SHRIMATI RENUKA CHOUDHURY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact the fertilizer industry is facing a glut in its marketing operation due to increased production as well as import of fertilizers;

(b) if so, the details of indigenous production and import made during April-September, 1986;

(c) whether there is any proposal under Government's consideration to stop import to save the industry and valuable foreign exchange; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZER IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) to (d) During the period April-September 1986, 30-61 lakh tonnes of fertilizers nutrients Were produced in the country. In addition, 12-17 lakh tonnes of imported fertilizer nutrients Were received during the same period. Due to unfavourable weather conditions in many parts of the country, the consumption of fertilizers during the Kharif Season fell short of initial expectations. The availability of fertilizers in the market at present, therefore, is more than what is required for meeting the demand of the farmers. Keeping this situation in view, the programme for import of fertilizers has been reduced.

### Expansion of IRDP

566. SHRIMATI RENUKA CHOUDHURY: Will the Minister of AGRICULTURE be pleased to state whether there is any proposal under Government's consideration to enlarge the scope of IRDP in view of the new 20 Point programme ?